

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2583

ANSWERED ON:04.12.2009

CSWB

Reddy Shri Magunta Srinivasulu

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : whether the Government allocates funds to the Central Social Welfare Board (CSWB) for implementation of various schemes for the development of women and children in the country through Non-Governmental Organisations (NGOs)/ Institutions;
- (b) : if so, the details thereof alongwith budgetary allocations made and the funds released to the CSWB during each of the last three years and the current year so far, scheme-wise and State-wise;
- (c) : whether any inadequacy of funds has been reported by the CSWB due to non-releasing of funds by the Union Governments;
- (d) : if so, the details thereof and the reasons therefor; and
- (e) : the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Scheme-wise details of budgetary allocations made for Central Social Welfare Board and the funds released to Central Social Welfare Board during the last 3 years and current year are enclosed at Annexure-I. State- wise budgetary allocations are not made for CSWB.

(c) to (e) : Some installments of funds to Central Social Welfare Board under Progammes (Non-Plan & Plan) during the year 2009-10 could not be released by the Ministry as the review of working of Central Social Welfare Board was pending. This has now been completed and the funds are under release.